

to accidents, namely, fog dispersal at air-ports and automatic landing devices when it is coming to land in turbulent weather? Have any steps been taken even to find out what has been done in other countries in this respect?

SHRI B. BHAGAVATI: Sir, these are technical matters and our research institute, known as the Technical Centre, was established at New Delhi in 1950. They are doing good work. Amongst the contributions made by this organisation, I can mention some of them if you allow me some time.

SHRI BIREN ROY: Sir, I have asked only two questions; one, fog dispersal at airports when the airports are completely blanketed and the aircraft cannot land and has to be in the air for longer times

MR. CHAIRMAN: He said these are technical questions that are being dealt with by technical people.

SHRI BIREN ROY: Sir, his answer is very mechanical. These things have been developed in other countries. How far have we benefited by these developments?

SHRI B. BHAGAVATI: All the internationally recognised devices have been adopted here in our aircraft.

SHRI BIREN ROY: May I know, Sir, whether any such devices have been adopted in any international airport in India? There are four international airports. Is there any automatic landing system at any of these airports or even fog-dispersal equipment?

SHRI B. BHAGAVATI: I will require notice.

THERMAL POWER STATION IN ORISSA

*808. SHRI SURJIT SINGH ATWAL: Will the Minister of IRRIGATION AND POWER, be pleased to state

whether it is a fact that a Thermal Power Station is going to be constructed in the public sector at Talcher in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): Yes: Sir.

SHRI SURJIT SINGH ATWAL: May I know, Sir; the total capacity of this thermal power station?

SHRI O. V. ALAGESAN: It will consist of four units of 50/62.5 megawatts each. The cost is estimated at 24-61 crores of rupees.

SHRI SURJIT SINGH ATWAL: May I know, Sir, which are the States that will be benefited by the electricity produced by this thermal power-station?

MR. CHARMAN: He wants to know the States which will be benefited by the electricity produced by this thermal power station.

SHRI O. V. ALAGESAN: Sir, Question No. 808 refers to Orissa.

SHRI DAYALDAS KURRE: What is the proposed estimate of this thermal power station?

SHRI O. V. ALAGESAN: I gave the cost. It is Rs. 24-61 crores.

SHRI SURJIT SINGH ATWAL: May I know, Sir, if the tenders invited for the construction of this thermal power station are limited or global tenders?

SHRI O. V. ALAGESAN: The tenders are confined to the U.S.A. They are not global tenders.

UNIONS ON CENTRAL RAILWAY

*809. SHRI R. S; KHANDEKAR: Will the Minister of RAILWAYS be-pleased to state:

(a) the number of unions recognised by Government on the Central: Railway;

(b) what is the criterion for recognition of such unions; and

(c) whether the principle of one union for one industry is followed while giving recognition to the unions?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Two.

(b) Broadly the following are some of the more important conditions subject to which the General Managers may grant recognition to a union:—

- (i) it must consist of a distinct class of Government employees;
- (ii) all Government employees of the same class must be eligible for membership;
- (iii) it must be registered under the Indian Trade Unions Act;
- (iv) its membership should not be less than 15 per cent, of the total number of non-gazetted staff employed on the Railway concerned;
- (v) it should not be sectional. Unions composed either of one category or a limited category of workers should not be recognised; and
- (vi) it should not be, in the opinion of the Railway Administration, likely to engage itself in subversive activities.

(c) No, Sir.

SHRI R. S. KHANDEKAR: May I know, Sir, the reason for not recognising the principle of one union for one industry?

SHRI S. V. RAMASWAMY: Obviously, the hon. Member is referring to the code of discipline laid down by the Ministry of Labour for industries. We have tried it. It is not found feasible on the Railways to have always one union.

SHRI FARIDUL HAQ ANSARI: The hon. Minister has just stated that one

of the reasons for not recognising a union is that the employees should not have indulged in subversive activities. May I know, Sir, what are those subversive activities?

SHRI S. V. RAMASWAMY: Obviously, participation in the last general strikes of 1980 is one example and that was the reason why the recognition was cancelled.

SHRI R. S. KHANDEKAR: May I know, Sir, how many unions have applied for recognition on the central Railway?

SHRI S. V. RAMASWAMY: I require notice.

SHRI M. P. BHARGAVA: May I know, Sir, whether any steps have been taken by the Railways to see that these unions are free from the influence of those who are not railway employees?

SHRI S. V. RAMASWAMY: That is our objective. Sir. We want to see that the unions are managed and controlled by only railway officials and outsiders do not participate or interfere in it.

SHRI FARIDUL HAQ ANSARI: The hon. Minister has just stated and mentioned participation in the last general strike as a subversive activity. May I know, Sir, whether strikes are illegal in India?

SHRI S. V. RAMASWAMY: Strikes are not illegal in India.

SHRI B. K. P. SINHA: May I know, Sir, if the last strike was not declared illegal by the Government?

SHRI S. V. RAMASWAMY: For essential services.

SHRI B. K. GAIKWAD: May I know, Sir, the percentage of workers who should join a union to make it eligible for recognition?

SHRI S. V. RAMASWAMY: Fifteen per cent.